



\$~25 to 28 & 30 to 66

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8460/2023 & CM APPL. 32240/2023

SEAGULL LABORATORIES I PVT LTDPetitioner

Through: Ms. Richa Kapoor, Mr. Kunal Anand,
Mr. Harsh Gautam and Mr. Shisham
Pradhan, Advocates

versus

UNION OF INDIA ANRRespondents

Through: Mr. Vedansh Anand, GP for UOI.

(26)

+ W.P.(C) 8519/2023, CM APPL. 32435/2023 & CM APPL.
53000/2023

LABORATE PHARMCEUTICALSPetitioner

Through: Mr. Rajshekhar Ravi, Sr. Advocate
with Mr. Siddharth Bambha and Mr.
Rohit Bohra, Advocates

versus

DRUGS CONTROLLER GENREAL OF INDIARespondent

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(27)

+ W.P.(C) 8557/2023 & CM APPL. 32551/2023

M/S LABORATORIES GRIFFON PVT. LTD. THROUGH
ITS DIRECTOR MR. NELSON LOPES & ANRPetitioners

Through: Mr. Vaibhav Tomar, Mr. Abhay
Jadeja, Ms. Dhanshree Jadeja, Mr.
Prabhjot Singh and Ms. Heena Khan,



Advocates

versus

UNION OF INDIA AND ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(28)

+ W.P.(C) 8559/2023 & CM APPL. 32555/2023

SHREYA LIFE SCIENCES PVT. LTD AND ANRPetitioners

Through: Mr. Aniket Gautam and Mr. Siddharth Kurichh, Advocates

versus

UNION OF INDIA AND ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(30)

+ W.P.(C) 8587/2023, CM APPLS. 32627/2023 & 32938/2023

ALKEM LABORATORIES LTDPetitioner

Through: Mr. Sagar Chandra, Ms. Subhie Wahi and Ms. Ankita Seth, Advocates

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(31)

+ W.P.(C) 8593/2023 & CM APPL. 32648/2023

LUPIN LIMITED & ANR

.....Petitioners

Through: Mr. Ajay Bhargava, Mr. Aseem



Chaturvedi and Mr. Milind Jain,
Advocates

versus

UNION OF INDIA & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(32)

+ W.P.(C) 8596/2023 & CM APPL. 32653/2023

DR REDDYS LABORATORIES LTD THROUGH AUTHORIZED
REPRESENTATIVE MR M V NARASIMHAM & ANR

.....Petitioner

Through: Ms. Neelima Tripathi, Sr. Advocate
with Mr. Apoorv P Tripathi, Ms.
Anjali Kaushik, Mr. Apaan Mittal and
Ms. Kriti Sharma, Advocates

versus

UNION OF INDIA THROUGH THE SECRETARY & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(33)

+ W.P.(C) 8598/2023 & CM APPL. 32657/2023

INTAS PHARMACEUTICALS LIMITED

.....Petitioner

Through: Mr. Ajay Bhargava, Mr. Aseem
Chaturvedi and Mr. Milind Jain,
Advocates

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,



Advocate for UOI.

(34)

+ W.P.(C) 8600/2023 & CM APPL. 32661/2023

INTAS PHARMACEUTICALS LIMITEDPetitioner

Through: Mr. Ajay Bhargava, Mr. Aseem
Chaturvedi and Mr. Milind Jain,
Advocates

versus

UNION OF INDIA & ANRRespondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(35)

+ W.P.(C) 8607/2023 & CM APPL. 32674/2023

INTAS PHARMACEUTICALS LIMITEDPetitioner

Through: Mr. Ajay Bhargava, Mr. Aseem
Chaturvedi and Mr. Milind Jain,
Advocates

versus

UNION OF INDIA & ANRRespondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(36)

+ W.P.(C) 8608/2023 & CM APPL. 32676/2023

ALKEM LABORATORIES LTDPetitioner

Through: Mr. Sagar Chandra, Ms. Subhie Wahi
and Ms. Ankita Seth, Advocates

versus

UNION OF INDIA & ANRRespondents



Through: Ms. Arunima Dwivedi, CGSC with
Ms. Pinky Pawar and Mr. Sainyam
Bhardwaj, Advocates

(37)

+ W.P.(C) 8609/2023 & CM APPL. 32678/2023

ALKEM LABORATORIES LTDPetitioner

Through: Mr. Sagar Chandra, Ms. Subhie Wahi
and Ms. Ankita Seth, Advocates

versus

UNION OF INDIA & ANRRespondents

Through: Ms. Arunima Dwivedi, CGSC with
Ms. Pinky Pawar and Mr. Sainyam
Bhardwaj, Advocates

(38)

+ W.P.(C) 8618/2023, CM APPL. 32712/2023 & CM APPL.
44196/2023

ABBOTT HEALTHCARE PRIVATE LIMITEDPetitioner

Through: Mr. Ajay Bhargava, Mr. Aseem
Chaturvedi and Mr. Milind Jain,
Advocates

versus

UNION OF INDIA & ANRRespondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(39)

+ W.P.(C) 8660/2023 & CM APPL. 32834-35/2023

CIPLA LIMITED & ANRPetitioners

Through: Ms. Archana Sahadeva, Advocate



versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(40)

+ W.P.(C) 8674/2023 & CM APPL. 32856-57/2023

J D PHARMA & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms.
Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(41)

+ W.P.(C) 8675/2023 & CM APPL. 32858-59/2023

VENUS LABS & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms.
Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.

(42)

+ W.P.(C) 8678/2023 & CM APPL. 32864-65/2023

SKYMAP PHARMACEUTICALS PVT LTD & ANR.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms.
Archana Sahadeva, Advocates

versus



DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(43)

+ W.P.(C) 8680/2023 & CM APPL. 32868-69/2023

HORIZON BIOCEUTICALS PVT LTD & ANR.Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(44)

+ W.P.(C) 8682/2023 & CM APPL. 32872-73/2023

CIPLA LIMITED & ANR.Petitioners

Through: Ms. Archana Sahadeva, Advocate

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(45)

+ W.P.(C) 8721/2023 & CM APPL. 32980-81/2023

ALKEM LABORATORIES LTDPetitioner

Through: Mr. Sagar Chandra, Ms. Subhie Wahi and Ms. Ankita Seth, Advocates

versus

UNION OF INDIA & ANR

.....Respondents

Through: Ms. Arunima Dwivedi, CGSC with



Ms. Pinky Pawar and Mr. Sainyam
Bhardwaj, Advocates

(46)

+ W.P.(C) 8726/2023 & CM APPL. 32988-89/2023

APTUS PHARMA PRIVATE LIMITED & ANRPetitioners

Through: Mr. Sanjay Kumar Jain and Ms.
Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(47)

+ W.P.(C) 8728/2023 & CM APPL. 32991-92/2023

SKYMAP PHARMACEUTICALS PVT LTD & ANRPetitioners

Through: Mr. Sanjay Kumar Jain and Ms.
Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(48)

+ W.P.(C) 8730/2023 & CM APPL. 32993-94/2023

CIPLA LIMITED & ANRPetitioners

Through: Ms. Archana Sahadeva, Advocate

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through:

(49)

+ W.P.(C) 8731/2023 & CM APPL. 32995-96/2023



CIPLA LIMITED & ANR.Petitioners

Through: Ms. Archana Sahadeva, Advocate

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(50)

+ W.P.(C) 8732/2023 & CM APPL. 32997-98/2023

OZONE PHARMACEUTICALS LIMITED & ANR

....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(51)

+ W.P.(C) 8747/2023 & CM APPL. 33020-21/2023

SKYMAP PHARMACEUTICALS PVT. LTD & ANR

....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(52)

+ W.P.(C) 8751/2023 & CM APPL. 33030-31/2023

WINGS PHARMACEUTICALS PVT. LTD

....Petitioner



Through: Mr. Siddharth Bambha, Mr. Rohit Bohra, Ms. Sunita, Ms. Arushi and Mr. Akhil G. Krishnan, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR

.....Respondents

Through:

(53)

+ W.P.(C) 8752/2023 & CM APPL. 33032-33/2023

WINGS PHARMACEUTICALS PVT. LTDPetitioner

Through: Mr. Siddharth Bambha, Mr. Rohit Bohra, Ms. Sunita, Ms. Arushi and Mr. Akhil G. Krishnan, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR

.....Respondents

Through:

(54)

+ W.P.(C) 8914/2023 & CM APPL. 33740-41/2023

DWD PHARMACEUTICALS LIMITED & ANRPetitioners

Through: Mr. Karan Bajaj, Mr. Rupin Bahl and Ms. Aastha Arora, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(55)

+ W.P.(C) 9025/2023 & CM APPL. 34369-70/2023

AMERICAN VITAMINS INDIA PVT LTDPetitioner

Through: Mr. Siddharth Bambha, Mr. Rohit Bohra, Ms. Sunita, Ms. Arushi and



Mr. Akhil G. Krishnan, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(56)

+ W.P.(C) 9033/2023 & CM APPL. 34384-85/2023

ASTRA LABS & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(57)

+ W.P.(C) 9035/2023 & CM APPL. 34388-89/2023

ACRON PHARMACEUTICALS & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(58)

+ W.P.(C) 9165/2023 & CM APPL. 34832-33/2023

ACRON PHARMACEUTICALS & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms.



Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(59)

+ W.P.(C) 9369/2023 & CM APPL. 35668-69/2023

INTAS PHARMACEUTICALS LIMITED

.....Petitioner

Through: Mr. Ajay Bhargava, Mr. Aseem Chaturvedi and Mr. Milind Jain, Advocates

versus

UNION OF INDIA & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(60)

+ W.P.(C) 9391/2023 & CM APPL. 35809-10/2023

EXCEL LABS & ANR.

.....Petitioner

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through: Mr. Vineet Dhanda, CGSC for UOI.

(61)

+ W.P.(C) 9433/2023 & CM APPL. 36015-16/2023

AELIX PHARMA & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates



versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through:

(62)

+ W.P.(C) 10466/2023 & CM APPL. 40575-76/2023

NAVNIDHI LIFESCIENCES PRIVATE LIMITED & ANR

.....Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr. Rahul Kumar, GP and Mr. Sunil, Advocate for UOI.

(63)

+ W.P.(C) 10558/2023 & CM APPL. 41014-15/2023

SOLITAIRE PHARMACIA PVT. LTD. & ANR.Petitioners

Through: Mr. Sanjay Kumar Jain and Ms. Archana Sahadeva, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.....Respondents

Through: Mr. Nishant Gautam, CGSC with Mr. Vardhman Kauhsik, Mr. Dhruv Joshi, Mr. Mayank Sharma and Mr. Vipul Verma, Advocates

(64)

+ W.P.(C) 11228/2023 & CM APPL. 43714-15/2023

DANISH HEALTHCARE PRIVATE LIMITEDPetitioner



Through: Mr. Gaurav Mishra, Advocate

versus

UNION OF INDIA & ANR

.....Respondents

Through: Ms. Manisha Agrawal Narain, CGSC
with Mr. Nipun Jain and Mr. Sandeep
Singh Someria, Advocates

(65)

+ W.P.(C) 12501/2023, CM APPL. 49352/2023, CM APPL.
49353/2023 & CM APPL. 56368/2023

M/S LORANCE PHARMA

.....Petitioner

Through: Mr. Siddharth Bambha, Mr. Rohit
Bohra, Ms. Sunita, Ms. Arushi and
Mr. Akhil G. Krishnan, Advocates

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Ms.
Archana Surve, GP and Mr. Sunil,
Advocate for UOI.

(66)

+ W.P.(C) 683/2024 & CM APPL. 3032-33/2024

SVIZERA HEALTH REMEDIES LLP

.....Petitioner

Through: Mr. Amer Vaid, Advocate

versus

UNION OF INDIA & ANR

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Rahul Kumar, GP and Mr. Sunil,
Advocate for UOI.



**CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER
17.03.2025**

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1. It has been informed that Mr. Kirtiman Singh, who earlier represented respondent no.1 has been designated as Senior Advocate.
2. Accordingly, list on 07.07.2025 to enable the respondent no.1 to complete his instructions.
3. The petitioners, in the meantime, may file convenience compilation of the documents.
4. Interim order, if any granted earlier, shall continue to operate till the next date of listing.

DEVENDRA KUMAR UPADHYAYA, CJ

TUSHAR RAO GEDELA, J

MARCH 17, 2025

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